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अमृत महोत्सव



Fair Competition
For Greater Good

भारतीय प्रतिस्पर्धा आयोग

COMPETITION COMMISSION OF INDIA

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Kidwai Nagar (East), New Delhi – 110023,
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F. No. A-12011/5/2019-HR

Dated: 1st August, 2022

OFFICE MEMORANDRUM

Subject: Filling up of post of Secretary in the Competition Commission of India on deputation/promotion basis.

The Competition Commission of India invites applications from eligible candidates for appointment to the post of Secretary by the Composite Method of deputation on foreign service terms/ promotion. The details of the post, along with eligibility criteria, educational qualification/experience etc. required for the post are given in Annexure-I.

2. In case of selection on deputation basis, appointment to the post will be made on deputation on foreign service terms basis initially for a period not exceeding 3 years, which can be extended upto 7 years and would be governed by the terms and conditions prescribed by the Department of Personnel and Training, Government of India, vide O.M. No.6/8/2009-Estt. (Pay II) dated 17.06.2010, as amended from time to time, as well as by GoI Notification No. GSR 670 (E) dated 14.09.2009, as amended from time to time regarding conditions of service of Secretary, Officers and other employees of CCI. The maximum age limit for appointment to the post on deputation basis shall be 'not exceeding fifty eight years' on the closing date of receipt of application in the Competition Commission of India (CCI). However, in case of selection of a departmental candidate, appointment to the post will be made on promotion basis. The Commission reserves the right not to fill up the above vacancy.

3. Apart from basic pay, the post carries DA, HRA and Transport Allowance etc. as applicable to the Central Government employees from time to time. Medical reimbursement is admissible as per the CCI service rules. This is in lieu of CGHS benefits which are not admissible to the employees of CCI. The CCI is an eligible office for allotment/retention of Government Accommodation from General Pool.

4. The Power and functions of the Secretary are governed in terms of 'The Competition Commission of India (General) Regulations, 2009 (No. 2 of 2009)' and the brief details of the same are given at Annexure -II.

5. Applications of eligible and willing candidates whose services can be spared for appointment to the post of Secretary, CCI may be forwarded in the prescribed Pro-forma as per Annexure-III, together with all necessary documents i.e. cadre clearance, vigilance clearance, copies of APARs of last five years and Certificate from the Employer, and may be sent to the undersigned at the address indicated above, through proper channel, latest by **30th September, 2022**.

6. It is clarified that any form of conditional forwarding from the employer or applications received without the prescribed documents and Certificate from the Employer shall be summarily rejected. Applications which are received after the prescribed date will not be considered. The Commission takes no responsibility for any delay in receipt of application or loss thereof in postal transit.

7. The applicants must ensure that their application should reach CCI through proper channel by the last date prescribed for receipt of applications. However, they may also send an **advance copy** of the application to CCI well before the last date prescribed and ensure forwarding of their application through proper channel promptly.

8. This may kindly be given wide publicity.


(Mitali Konwar)
Joint Director (HR)

Encl: As above.

To

1. The Secretary, Ministry of Corporate Affairs, 5th Floor, A-Wing, Shastri Bhawan, New Delhi.
2. The Establishment Officer & Additional Secretary, Department of Personnel and Training, North Block, New Delhi - 110001 with the request to kindly get this O.M. placed on the DOPT website for giving it wide publicity.
3. The Director (CS), Deptt. of Personnel & Training, Lok Nayak Bhawan, Khan Market, New Delhi-110003 with the request to get this O.M. placed on the DOPT website for giving it wide publicity.
4. All the Ministries/Departments of the Govt. of India/State Govts./Union Territories as per list.

Eligibility criteria for appointment to the post of Secretary in CCI on Deputation/ Promotion basis

Sl. No	Name of Post & Pay Scale	Eligibility criteria	No. of Post
1	<p>Secretary</p> <p>Pay Matrix Level 15 [Rs.182200 - 224100]</p> <p>(Pre-revised scale of Rs.67000 - (annual increment @ 3%) - Rs.79000)</p> <p><u>or</u></p> <p>Pay Matrix Level 14 (Rs.144200 - 218200)</p> <p>(Pre-revised scale of Pay Band Rs.37400-67000 + Grade Pay Rs.10000),</p> <p>depending on the availability of candidates as indicated in this Annexure.</p>	<p>1. For appointment on deputation basis:</p> <p>(a) For Pay Matrix Level 15 [Rs.182200 - 224100]</p> <p>(i) From amongst Officers of the Central Government or State Government holding a post in Pay Matrix Level 15 [Rs.182200-224100] [corresponding to pre-revised pay scale of Rs.67000-(annual increment @ 3%) - Rs.79000]</p> <p><u>OR</u></p> <p>(ii) From amongst officers of the Central Government or State Government holding a post in Pay Matrix Level 14 (Rs.144200 - 218200) [corresponding to pre-revised pay scale of Pay Band Rs.37400-67000 + Grade Pay Rs.10000], with ten years' experience in Administration or Finance or Industrial management in the same grade.</p> <p>(b) For Pay Matrix Level 14 (Rs.144200 - 218200)</p> <p>(i) From amongst officers of the Central Government or State Government holding a post in Pay Matrix Level 13 A (Rs.131100-216600) [corresponding to pre-revised pay scale of Pay Band Rs.37400-67000 + Grade Pay Rs.8900], with two years' experience in administration or finance or industrial management in the same grade, or</p> <p>(ii) From amongst officers of the Central Government or State Government holding a post in Pay Matrix Level 13 (Rs.123100-215900) [corresponding to pre-revised pay scale of Pay Band Rs.37400-67000 + Grade Pay Rs.8700], with three years' experience in administration or finance or industrial management in the same grade.</p> <p><u>Desirable for both (a) and (b) categories:</u></p> <p>Master's Degree in Economics or Business Administration or Bachelor's Degree in Law.</p> <p>2. For appointment on Promotion basis:</p> <p>For Pay Matrix Level 15 [Rs.182200-224100]</p> <p>Five years' experience as Adviser in Pay Matrix Level 14 (Rs.144200 - 218200) [corresponding to pre-revised pay scale of Pay Band Rs.37400-67000 + Grade Pay Rs.10000], in the Competition Commission of India on regular basis.</p>	01

